

Data/ information of Commercial Courts in compliance to Hon'ble Court's letter No. 260/R&S dated 16.08.2022


SCHEDULE

Format for Statistical data

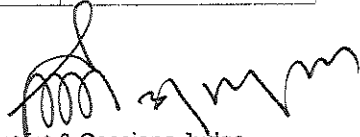
(See Rule-3)

Sl. No	Name of the court	No. of cases pending (on the 1st day of month of November, 2024)	No. of cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sri Tarun Kumar District & Addl. Sessions Judge-III, Commercial Appellate Court, Chaibasa	1	0	1	0	Not Applicable
2	Sri Tarun Kumar District & Addl. Sessions Judge-III, Commercial Court, Chaibasa (District Judge Level)	9	0	9	0	Not Applicable
3	Sri Binod Kumar Senior Civil Judge no.I-cum- Commercial Court, Chaibasa	21	1	20	2	3 months


13.12.2024
Statement Clerk,
Civil Court, Chaibasa


31/12/24
Court Manager
Civil Court, Chaibasa


31/12/24
Registrar
Civil Court, Chaibasa


Principal District & Sessions Judge,
Singhbhum West at Chaibasa